

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 242 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: M/s Sharda Motor Industries Ltd. Vs. M/s Toyo Sharda India Pvt. Ltd.

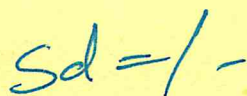
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Sudhir Makkar, Sr. Advocate with Ms. Karan Malhotra, Advocate		
	For the Respondent (s)	: Mr. Virender Ganda, Sr. Advocate with Mr. Amit Bhagat, Mr. Anuj Singh and Ms. Nripi Jolly, Advocates		

ORDER

An application filed by the Petitioner for modification/correction has come up for arguments. Ld. Sr. Counsels on both sides have addressed their arguments. A one-page note be submitted by both the parties in support of their case.

Reserved for Orders.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)